

F. No. 28(130)/2006/CESTAT/Admin.
सीमा शुल्क उत्पाद शुल्क एवं सेवा कर अपीलिय अधिकरण, पश्चिमीखण्ड २, रामकृष्णपुरम, नई दिल्ली-110066
CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
West Block No. 2, R.K. Puram, New Delhi – 110 066

Dated: 26.10.2020

OFFICE ORDER

The Hon'ble President, CESTAT is pleased to pass the following order:

Sh. S.K. Tiwari, Assistant Registrar, CESTAT, Ahmedabad, shall act as Head of Office (HOO) in respect of the Gazetted Officers of Class I & II services and Non-Gazetted officials of the CESTAT Ahmedabad under Rule 14 of the Delegation of Financial Powers Rules, 1978 and Central Public Information Officer (CPIO), CESTAT, Ahmedabad under Right to Information Act, 2005 until further orders.


The officer, on whom the above powers are delegated, shall be responsible for correctness, regularity and propriety of the expenditure while exercising the power under GFR, and the same shall be strictly in accordance with the rules.

The powers of Controlling Officer under S.R. 191 in respect of the Non-Gazetted establishment of the CESTAT Ahmedabad shall also be exercisable by Sh. S.K. Tiwari, Assistant Registrar until further orders.

In modification of order dated 18.2.2020, the Local Purchase Committee for CESTAT, Ahmedabad is reconstituted as under:

SL No.	Name/ Designation of the official	Profile of the official in LPC
1	Sh. SK Tiwari, Assistant Registrar	Chairman
2	Sh. Kanhaiya Lal, SPS	Member
3	Sh. Rajesh Kumar, HC	Member

This issues with the approval of the Hon'ble President, CESTAT.


26.10.20
(Mukesh Gupta)
Assistant Registrar

Copy to:

1. SPS to the Hon'ble President, CESTAT, Delhi.
2. SPS to Senior Member, CESTAT, Ahmedabad.
3. PA to the Registrar, CESTAT, Delhi.
4. Sh. SK Tiwari, HOO/Assistant Registrar, CESTAT, Ahmedabad.
5. Pay & Accounts Officer, Department of Revenue Ministry of Finance, Delhi.
6. The Accounts Officer, CESTAT, New Delhi.
7. Office Copy/ Guard file/Website.